

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)

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**Subject:-Assignment of additional charge of the Court of  
Munsiff, Pampore.**

**ORDER**

**No:- 2183 of 2024/RG**

**Dated:- 18.12.2024**

In partial modification to High Court Order No. 2153 of 2024/RG/GS dated 13.12.2024, Additional Mobile Magistrate (T), Srinagar shall hold the additional charge of the Court of Munsiff, Pampore till such time the present incumbent resumes her duty after availing the leave. The officer shall hold the court there at Pampore for 04 days in a week.

**By Order.**



**(Shahzad Azeem)  
Registrar General**

**No:- 57002-13 /RG/GS**

**Dated:- 18.12.2024**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Administrative Judge, District Srinagar/Pulwama;  
*.....for kind information of their Lordships.*
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Principal District and Sessions Judge, Srinagar/Pulwama.  
*..... for information.*
5. Munsiff, Pampore;
6. Munsiff, Pulwama;
7. Additional Mobile Magistrate (T), Srinagar;  
*..... for information and necessary action.*
8. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and uploading the same on the official website of the High Court.
9. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping record of the same.
10. Order file



**Registrar General**